

JUDICIAL ACADEMY, ASSAM, GUWAHATI

NOTIFICATION

Dated Guwahati, the 12th November, 2014

No. JAA.37/2013/ 1044 / ::::: Hon'ble the Chief Justice (Acting), Gauhati High Court -cum- Chairperson of the Board of Management of Judicial Academy, Assam has been pleased to re-appoint **Smti Aruna Devee**, retired District & Session Judge of Assam Judicial Service, as a Faculty of Judicial Academy, Assam, for a period of **2** (two) months with effect from **15.11.2014** (forenoon) on contractual basis on same terms and condition at a consolidated fixed honorarium of Rs. 60,000/- (rupees sixty thousand) only per month.

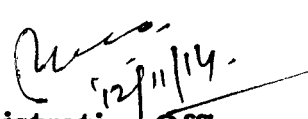
Sd/-
Director
Judicial Academy, Assam

Memo No. JAA.37/2013/ 1045-57 /

Dated Guwahati the 12th November, 2014.

Copy to :-

1. The LR and Secretary, Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Commissioner & Secretary to the Govt. of Assam, Finance Department, Dispur, Guwahati-6.
3. The Registrar General, Gauhati High Court, Guwahati.
4. The Principal Accountant General (A & E), Assam, Maidamgaon, Beltola, Guwahati-28.
5. Shri S.M. Deka, Academic Adviser, NEJOTI.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. Smti Aruna Devee, retired District & Session Judge of Assam Judicial Service, Guwahati.
8. The Joint Director (Officiating), Judicial Academy, Assam.
9. The Director of Accounts and Treasuries, Kar Bhawan, Dispur, Guwahati-6.
10. The Deputy Registrar (G &C), Gauhati High Court, Guwahati-cum- Research Officer, Judicial Academy, Assam.
11. The Deputy Director, Printing and Stationery, Assam Government Press, Bamunimaidam, Guwahati for publication of the Notification in the Assam Gazette.
12. The Secretary, NEJOTI, Gauhati High Court (Old block), Guwahati.
13. The System Analyst, Gauhati High Court, Guwahati. He is directed to upload the Notification in the High Court website as well as website of Judicial Academy, Assam.


Administrative Officer
Judicial Academy, Assam